NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 40/BB/ 17	-	Hearing	Rule-6 of I&B	Jagan Pampapathy Vs Wipro Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
Jordannshan Pro Ants	Perfordut	Mans.
788669(33)		Nity.
Nima ralgani 98865H829D	Applicant ORDER	, _V

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner filed rejoinder. List it for hearing on 24/10/2017.

Member (T)

Member (J)